

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR TONK WATER SUPPLY LIMITED OPERATING IN WATER SUPPLY AND DISTRIBUTION, AT JAIPUR

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Tonk Water Supply Limited
2.	Address of the registered office	F-2, 1 st Floor, Jagdamba Tower, Amarpali, Circle, Vaishali Nagar, Jaipur 302021 Rajasthan
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Not Available
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Not operating since last three years
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought through email at: cirp.tonkwater@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought through email at: cirp.tonkwater@gmail.com
10.	Last date for receipt of expression of interest	16.03.2023
11.	Date of issue of provisional list of prospective resolution applicants	20.03.2023 (subject to extension of 90 days by Hon'ble NCLT)
12.	Last date for submission of objections to provisional list	25.03.2023 (subject to extension of 90 days by Hon'ble NCLT)
13.	Process email id to submit EOI	cirp.tonkwater@gmail.com




Amit Gupta
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C-17, Vinay Nagar, Krishna Nagar, Lucknow, Uttar Pradesh-226023
AFA Valid upto -10-01-2024
For Tonk Water Supply Limited

Date: 01.03.2023
Place: Lucknow